

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 41

**C.P.(IB)971/MB/2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **01.12.2022**

NAME OF THE PARTIES: - **Jm Financial Asset Reconstruction  
Company Limited**  
**V/s**  
**Usha Rajendra Agrawal**

*Appearance (via video-conference):*

For Applicant	: Adv Astha Ojha a/w Adv Prakash Shinde i/b MDP & Partners
For Respondent	: None present

Section 95(1) of the IBC, 2016

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**ORDER**

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 23.01.2023

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Jagdish